

**Grant for holding Tourist Week
in Kerala**

1010. SHRI G. GOPINATHAN NAIR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Government of Kerala had requested for Central grant for holding Tourist Week in Kerala in 1973.

(b) if so, whether the grant was sanctioned; and

(c) if the reply to part (b) above be in the negative, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. (SMT.) SAROJINI MAHISHI): (a) No Sir, the Government of Kerala did not request for Central Grant for holding Tourist Week in Kerala in 1973.

(b) and (c) Do not arise.

**Agreement with Belgium for avoidance
of double taxation**

1011. SMT. RATHNABAI SREENIVASA RAO : SMT. SUSHILA SHANKAR ADIVAREKAR : SMT. SUMITRA G. KULKARNI: SHRI M. S. ABDUL KHADER:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have concluded an agreement with the Government of Belgium for avoidance of double taxation; and

(b) if so, what are the main features thereof and with what other countries such agreements have been signed so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and

(b) Yes, Sir. The Agreement with Belgium was signed at Brussels on 7-2-1974. However, before it comes into force, it has to go through the

formality of exchange of letters certifying that the proper procedure was followed in accordance with the laws of each Contracting State. A copy of the Agreement will be laid on the Table of the House as soon as it comes into effect.

India has so far entered into double taxation avoidance Agreements with the following countries:

1. Austria
2. Ceylon
3. Denmark
4. Federal Republic of Germany
5. Finland
6. France
7. Greece
8. Iran
9. Japan
10. Lebanon
11. Norway
12. Pakistan
13. Romania
14. Sweden
15. Switzerland
16. U. A. R.

Copies of these Agreements were laid on the Table of both the Houses of Parliament from time to time soon after these Agreements came into force and were published in the Gazette of India

**Trade and payment agreement with
North Korea**

1012. SHRI M. S. ABDUL KHADER : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have any proposal under their consideration to have a trade and payment agreement with North Korea; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) Trade and Payments Agreement with Democratic